12.10 hrs

ASSAM BUDGET, 1980-81

THE MINISTER OF FINANCE AND INDUSTRY (SHRI R. VENKATARAMAN): I beg to present a statement of estimated receipts and expenditure of the State of Assam for the year 1980-81.

BIHAR BUDGET. 1980-81

SHRI R. VENKATARAMAN: I beg to present a statement of estimated receipts and expenditure of the State of Bihar for the year 1980-81.

GUJARAT BUDGET, 1980-81

SHRI R. VENKATARAMAN: I beg to present a statement of estimated receipts and expenditure of the State of Gujarat for the year 1980-81.

MADHYA PRADESH BUDGET, 1980-81

SHRI R. VENKATARAMAN: I beg to present a statement of estimated receipts and expenditure of the State of Madhya Pradesh for the year 1980-81.

MAHARASHTRA BUDGET, 1980-81

SHRI R. VENKATARAMAN: I beg to present a statement of estimated receipts and expenditure of the State of Maharashtra for the year 1980-81.

ORISSA BUDGET, 1980-81

SHRI R. VENKATARAMAN: I beg to present a statement of estimated receipts and expenditure of the State of Orissa for the year 1980-81.

PUNJAB BUDGET, 1980-81

SHRI R. VENKATARAMAN: I beg to present a statement of estimated receipts and expenditure of the State of Punjab for the year 1980-81.

RAJASTHAN BUDGET, 1980-81

SHRI R. VENKATARAMAN: I beg to present a statement of estimated receipts and expenditure of the State of Rajasthan for the year 1980-81.

TAMIL NADU BUDGET, 1980-81

SHRI R. VENKATARAMAN: I beg to present a statement of estimated receipts and expenditure of the State of Tamil Nadu for the year 1980-81.

UTTAR PRADESH BUDGET, 1980-81

SHRI R. VENKATARAMAN: I beg to present a statement of estimated receipts and expenditure of the State of Uttar Pradesh for the year 1980-81.

12.12 hrs.

MATTERS UNDER RULE 377

(i) REPORTED DELAY IN GRANT OF LICENCE FOR HOLDIA PETRO CHEMICAL COMPLEX.

SHRI NIREN GHOSH (Dum Dum): I want to raise the following matter of public importance to draw the attention of the Minister under Rule 377.

During the tenure of Late Shri Humayun Kabir as Minister of Petroleum and Chemicals, it was cleared at Ministerial level that a petrochemical complex would be set up at Haldia which was cancelled later on. The petro-chemical complex was scrapped due to opposition from certain quarters and expansion of Haldia Refinery was put into cold storage. Present Left Front Government of West Bengal took up the matter seriously. Ultimately a letter of intent was issued by the Central Government urging the State Government to submit a blue print of the project which has been approved and various steps have been taken to implement the Haldia Petro-Chemical Project and they are in an